		line under deuts (a) of outputs we will the training of the trai	(Please click)		Decelution Drosses	fan Oamaanata Dama	na) Danulatiana - 00	4.0	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
l. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00		0		NA
2	Unsecured financial creditors belonging to any class of creditors					0.00		0		NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	3	233537750.14	2	88358630.14	11.71		0	80367023	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00		0		NA
5	Operational creditors (Workmen)					0.00		0		NA
6	Operational creditors (Employees)					0.00		0		NA
7	Operational creditors (Government Dues)	4	203473449	3	51919607	6.88		0	151559842	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	4	682387097	4	614523131	81.42		0		<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00		0		NA
Total		11	1119398296.1399	9	754801368.14	100.00		132676063	231926865	